1,55 whether they have been actually used on a major scale, and, if so, whether their forecast has been found to correct?

SHRI BHAGWAT JHA AZAD. Sir, the Institute has made in the first batch 5 of them and 3 are being used by the Institute, 1 in the Benaras Hindu University and the other been given to the Government of Mysore. In the second batch the Institute proposes to make 20 of them. So far as the forecast is concerned, these forecasts are based on scientific information and data and as far as they have been experimented with, we find that they give good information

SHRI M. C. SHAH: What is the capacity of these meters? Up to what depth do these meters find out underground water resources?

BHAGWAT JHA AZAD: SHRI They can do it up to 250 metres under favourable conditions and give us information

SHRI DALPAT SINGH: From which country are these meters imported and how much foreign change have we to pay for them?

BHAGWAT JHA SHRI AZAD: Sir, they are made in this country and they are 100 per cent indigenous. The cost is about Rs. 3.000. Only 1 per cent of the raw material which comes to about Rs. 30 is imported from outside, even less than Rs. 30.

INDIAN SCHOOL OF INTERNATIONAL STUDIES

*201. SHRI M. P. BHARGAVA: Will the Minister of EDUCATION be pleased to state whether it is a fact that a student of the Indian School of International Studies has been asked to sever his connection with School on the question of submitting his thesis in Hindi?

THE MINISTER OF STATE IN THE MINISTRY OF **EDUCATION** (SHRI BHAGWAT JHA AZAD): No.

to Questions

SHRI M. P. BHARGAVA: May J know from the hon. Minister whether it is a fact that the gentleman question was not permitted to appear in the pre-thesis examination in Hindi and was asked to leave the Institute?

SHRI BHAGWAT JHA AZAD: Sir, this school offers a three-year course leading to the Ph.D. Degree. In the first year there are certain comcourses. The gentleman whom the hon. Member mentioned, Shri Ved Pratap Vaidik, was a student in the Institute who answered his four papers in the first year in The Academic Council said that the medium of the school is English and the examination medium is English and, therefore, he is deemed to have not sat in that examination and he was removed from the school.

SHRI M. P BHARGAVA: Sir.. . .

MR. CHAIRMAN: Mr. Rajnarain.

श्री राजनारायण : श्रीमन, मैं सवाल इस सम्बन्ध में इसलिये करना चाहता हं कि सारा मसला सफाई के साथ आ जाय और हमारे जो मौजदा शिक्षा मंत्री जी हैं उनके सामने भी सारी बात ह्या जाय क्योंकि उनके जो बयानात इधर ग्रखबारों में निकले है. उससे यह यकीन होता है कि वे मौजदा शिक्षा में जो गडबडी है उसको दुर करना चाहते है श्रीर जैसा कि सभी भी उन्होंने स्रपनी पर्सनल राय दी और कहा कि मैं इस राय को ले कर सरकार को इंपलएंस करूंगा। तो क्या सरकार को इस बात की जानकारी है कि इंडियन स्कुल श्राफ इंटरनेशनल स्टडीज 1955-56 से चालु है ग्रौर श्री प्रेम कृपाल, शिक्षा मचिव इस स्कुल की गवनिंग बाडी के मेम्बर है और 60 लाख रुपये का सरकार ने ग्रांट दिया है। श्री वेद प्रताप वैदिक ने विकस विश्व-विद्यालय, उर्जन, से राजनीति में एम० ए०

हिर्ि के माध्यम से किया था और बी० ए० भी िती के माध्यम से किया था और दोना में प्रथम श्रेणी मे ग्राया था। क्या सरकार को इसकी जानकारी है कि वह पी० एच० डी० किस सब्जैक्ट में करना चाहता था। क्या इस को भी सरकार जानती है कि वह पी० एच० डी० करना चाहता था इस सब्जैक्ट मे What are the relations and how the relations are between the Union and Afghanistan? इसमे जहातक मेरी जानकारी है सी० प्राई० पैसा काफी भ्राया है । क्या इस बारे मे भी जानकारी करेगी कि एक वहा पर फिलिप बैंडले अमेरीकी स्टडीज विभाग के ग्रध्यक्ष है जो नेपाल मे ग्रग्नेजी राज्य के सलाहकार रह चुके है ? क्या सरकार इस बारे में भी जानकारी रखरी है कि चिक **प**ह वेद प्रताप वैदिक पी० एच० डी० कर रहा था मोविएट युनियन के बारे म, इसिल्ये इसम फिलिए बैडले का हाथ है और श्री राम कृपाल का हाथ है स्रोर वे चाहते थे कि किसी प्रकार से इस लड़के को एक न एक बहाना बना करके निकाला जाय । तीन साल का कोर्स है, रिसर्च का कोर्स तीन साल का होता है। 196 5 ई० के भ्रक्टूबर मे श्री वेद प्रताप वैदिक उममं दाखिल हुये और दिसम्बर, 1966 में उनको निकाला गया, यानी शुद्ध 14 महीने तक उस स्कल में मेहनत करने के बाद, पढ़ने के बाद जब वहा के डिपार्टमेट के ग्रधिकारियों के दिमाग म यह बात ग्राई कि यह तो हिन्दी में लिख पढ रहे है, जो पूर्व-शोध परीक्षा वहा होती है उसके पर्ची को हिन्दी के माध्यम से, मीडियम से, लिखे है, तो स्कूल ने कहा कि च्कि इन्होने ग्रग्रेजी मे लिखा नही

श्री सभापति · राजनारायण जी, कुछ हद होनी चाहिये सवाल की, सैकड़ी सवाल है।

श्री राजनारायण : श्रीमान, जब उठते हैं तों मैं बैठ जाता हू। Member has asked 21 questions. I do not know shorthand and I could not take down notes and cannot answer all his questions. He is still going on with more questions

श्री राजनारायण : भ्रच्छा तो हम एक एक करके पुछ लेते हैं।

श्री सभापति : 21 सवाल नहीं कर[्] दूगा।

श्री राजनारायण : उतना न करने दीजिए हमने तो सब कह दिया।

SHRI ARJUN ARORA: Normally, the Chair allows one Member only one supplementary question in case he is not the questioner himself. The hon Mr Rajnarain Singh, Leader of the S.S.P., has already asked, according to the Minister, 24 questions. Why is he being allowed to put a 25th?

MR CHAIRMAN: Because no answer has been given and the question has not been recognised because in contained too many things.

SHRI ARJUN ARORA: In that case that may be expunged from the records, if you have not recognised it as a question and if the Minister has not recognised it as such

श्री गोड़े मुराहरि : जरा जाकर पार्लियामेंटरी प्रैक्टिस को पढिये, इस तरह एक्सपज नहीं होता ।

श्री राजनारायण : मै भी चाहता हू कि यह बात इनको बता दी जाय।

भी मर्जुन मरोड़ा : पढेंगे तो आप सध्यता कुछ सीच जायेगे ।

MR CHAIRMAN: I will allow him to put what he considers the most important question to which he wants a ren'

श्री राजनारायण : तो क्या सरकार को इस बात की भी जानकारी है कि श्री वैदिक को 300 रु महीना वजीफा मिलता था और इस समय पूरे 14 महीने का माढ़े चार हजार रुपया श्री वैदिक से डिपार्टभेंट वापस माग रहा है श्रीर क्या सरकार यह भी जानती है कि पडित हृदयनाथ कुजरू इसके चेयरमैन है।

श्री सभापति : बस बस, एक व्याफी है ।

श्री राजनारायण: ठीक है, हमने कह दिया। लेकिन श्रापसे इतनी ही रिक्वें ह्ट कर दूं कि हमारे मित्र यह जान ले कि हमारा भी प्रश्न था, मैं उस पर लड़ रहा था, चेयर के सामने हाजिर हुआ था कि हमारा नाम उसमें क्यों नहीं जोड़ा गया जब कि हमारा क्वेंश्चन श्रालरेडी था। बराबर असेम्बली श्रौर लोक सभा में ऐसा होता है। हमारे क्वेंश्चन पर किसी ने गल्ती से यह लिख दिया था कि 4 अप्रैल को आये और अ अप्रैल से पहले ही यह क्वेंश्चन ले लिया गया तो My name must be added along with other names, मेरा नाम भी दूसरों के साथ जोड़ना चाहिये था।

श्री सभापति : भ्राप मुझसे क्यो दर्लाल कर रहे हैं। मुझे माल्म है।

श्री राजनारायण : श्रीमन्, इसीलिए मैं ग्रापको बताता हू। शायद वह एक एटमास-फेयर क्रियेट करा। चाहते हैं कि हमें नयमो की जानकारी न होते हुँये हम ग्रपनी बात को जिद कर के कुना चाहते हैं।

श्री ग्रर्जुन ग्ररोड़ा: यह बात सही कंफीस किया है। श्री राजनारायण : यह अर्जुन अरोड़ा साहब समझ ने कि वह अरोड़ा है रोड़ा न वने।

SHRI G. RAMACHANDRAN: Sir, may I make a very humble submission to you as the Chairman of the Rajya Sabha? And I do so in all humiity and I do not wish to cast the slightest reflection on you for whom I have the highest regard but the whole House is witness day after day to your generosity which results in a complete mockery of the procedure during question time. (Interruptions.)

SHRI BHUPESH GUPTA: Sir, on a point of order. How can he make such observations? It amounts to . . .

श्री राजनारायण: मै चाहता हं कि वह इस तरह का रिमार्क नापस ले ।

SHRI A. P. CHATTERJEE: This actually amounts to a mockery of democracy.

MR. CHAIRMAN: I am very thankful to you, Mr Ramachandran, for pointing that out. I am fully conscious of the fact that sometimes the procedure is not strictly followed but I am doing it consciously in the interests of the well-being of this House.

SHRI G. RAMACHANDRAN: I bow to you, Sir.

श्री सभापति : श्री राजनारायण, स्राप- . का सत्राल खत्म हो गया ।

श्री राजनारायण : हमारे सवाल का जवाब उनको देना था।

श्री सभापति : मैं श्रापको तीन स्वास करने देना चाहता हूं चूंकि श्राक्तो सवास पूछा था । भी राजनारायण : एक सवाल हुआ है ।

भी सभापति : भागव साहब को भी सवाल सभी पूछना है।

श्री राजनारायण : दूसरा सवाल यह है कि क्या सरकार ने इस बात की जानकारी की है कि श्रो विदक यह नहीं चाहते कि छम डिपार्टमेट में बिल्कुल हिन्दी ही मीडियम रहे।

श्री सभापति : एक एक बात पूछिए । धापने पहले यह पूछा कि उनसे रुपया मांगा जा रहा है या नहीं ।

भी भागवत सा आजाद : माननीय मदस्य ने पूछा कि क्या यह बान सच है कि श्री वैदिक से इस प्रतिष्ठान ने स्कालरिशप का रूपा वापस मागा है तो यह बात सच है कि स प्रतिष्ठान ने श्री वैदिक से 4,575 रू० 81 पैमे स्कालरिशप के वापस मांगे है।

भी राजनारायण : मैंने, श्रोमन्, मत्री जी का जवाब नहीं सुना ।

भी सभापति : उन्होंने कहा कि हा, मागा जा रहा है ।

श्री राजनारायण: ता क्या मै सरकार से यह नित्रेदन करू कि श्री विदिक की कोई गल्ती नहीं . . .

श्री सभापति : निवेदन का वक्त नही है. ग्राप सवाल कोजिये ।

श्री राजनारायण : क्या सरकार इस सम्बन्ध में कोई ऐसी कार्यवाही करेगा कि श्री वदिक को वह रुपया वापस न देना पड़ । श्री भागवत झा ग्राजाद : इस पर हमः विचार करेगे ।

श्री राजनारायण : तीमरा सवाल ।
वया सरकार को इस बात की जानकारी
है कि श्री वैदिक केवल एक बात चाहते हैं,
श्री वैदिक की यह कोशिश नहीं है कि तमाम
डिपार्टमेंट में मीडियम हिन्दी ही रहे श्रीर
दूसरी भाषा नहीं रहे, वह तो केवल अपने
लिये आप्शन चाहते हैं कि चूंकि मैंने हिन्दी
में एम० ए० किया है श्रीर हिन्दी मीडियम
से ही बो० ए० किया है श्रीर सब कुछ हिन्दी
मीडियम से फर्स्ट डिवीजन मे किया है, इसलिये
हमको श्राज्ञा यह मिलनी चाहिये कि मैं सारे
पर्चे हिन्दी में लिखूं। तो क्या इस प्रार्थनाः
के बारे में सरकार को जानकारी है कि वह
यह आप्शन चाहते है।

थी भागवत सा ग्राजाद: यह सरकार[ः] को मालूम है कि श्री वैदिक ने बी० ए० म्रानमं भौर एम० ए० की परीक्षा हिन्दी माध्यम में प्रथम श्रेणी में पास की है। इस प्रतिष्ठान ने यह भी फैसला किया है, लोकसभा में बहस होने के बाद, कि अगर कोई विद्यार्थी श्रपने डाक्टरेट की थीसिस हिन्दी या ग्रन्य भारतीय भाषा में लिखना चाहे तो वह उसके लिये इजाजत मागे ग्रौर उम इजाजत पर विचार किया जायगा । लेकिन श्री वैदिक को प्रथम वर्ष मे जिन पाच पर्चों मे परीक्षा देनी थो उनमें से चार पर्चे इन्होंने लिख प्र प्रोर चुकि उत्का (त्युएशन हिन्दी मे नही ही गई इसलिये उनको प्रतिष्ठान ने कहा कि तुरहे परीक्षा मे बैठा हुया नही समझा जा सकता है प्रौर श्री बैदिक ने यह कहा है कि चुकि हमने हिन्दी माध्यम से पास किया है, इसलिये हम चाहते है कि हमारी परीक्षा जायज समझी जाय। यह सरकार को मालम † 1

SMRI M. P. BHARGAVA: Sir, I may be permitted to put the record straight. This is one of my1563

questions in a series of questions which I have been putting in this House and I repudiate the claim Mr. Rajnarain that it is his question.

MR. CHAIRMAN: It was also his question.

P. SHRI M BHARGAVA: May be, but his name does not appear

Now may I know whether it is a fact that the entire expenses of Institute are borne by the Government and if that is a fact, whether steps have been taken to find out if the staff in this Institute is in proportion to the work in the Institute and whether it is also a fact that the staff members have not been able to produce one research paper so far?

BHAGWAT JHA AZAD: Sir, the main source of finance this institution is Government grant and the Government have given this institution in 1964-65 Rs. 9.35 lakhs. in 1965-66, Rs. 12.63 lakhs, in 1966-67, Rs. 7.9 lakhs and in 1967-68 we propose to give Rs. 7 lakhs. It is true that the main source of finance for this institution is Government grant but up till now this institution has got 27 lakhs from outside, from Foundations from America, Canada and Britain. As far as the strength of the staff is concerned, it is 123 and the number of students is 120.

BHARGAVA: M. P. SHRI May I know from the hon. Minister whether it is also a fact that several persons connected with this Institute have visited foreign countries at the Institute expense and, if that is a fact, may I know whether the Government would consider the desirability of appointing a parliamentary committee to go into the working of this Institute and the utter waste of public money?

SHRI BHAGWAT JHA AZAD: Sir, it is true that this institution is encouraging the study of certain subjects and in the course of those studies there are persons who have visited foreign countries for the collection of research material. How many of them have produced research papers so far, I cannot say off-hand. Possibly, some of them might have. some of them might not have. On that point we shall have to ask the information from the institution.

SHRI A. P. CHATTERJEE: on a point of order. There is a specific question of Mr. Bhargava, whether the Minister is willing to set up a parliamentary committee to enquire into the affairs of this institution. He has not answered that. Can he avoid answering it?

MR. CHAIRMAN: Please . .

A. P. CHATTERJEE: He should answer that.

MR. CHAIRMAN: Please sit down. I cannot ask him to do it till you sit down.

SHRI **BHAGWAT** JHA AZAD: There are other remedies, leaving aside the parliamentary committee. This institution is autonomous. As regards the expenditure if it is pointed out that there is expenditure which does not justify the work of the institution, there are methods open to the Government. They can set up review committee, which can go into the entire matter. Therefore, short of a parliamentary committee, if there is a certain demand, we would like to consider ourselves as to what should be done.

श्री विमलकुमार मन्नानालजी चौर-**डिया :** श्रीमान, वैदिक मध्य प्रदेश से ग्राते है । मध्य प्रदेश ने प्रयत्न करके हिन्दी के माध्यम से परीक्षाएं देने के लिये लोगो को प्रोत्माहित किया, किन्तू वहां से हिन्दी में पास होकर लोग आते है, यहा पर पी० एच० डी० की डिग्री लेना चहते है, जिसको हमारी सरकार ग्रनुदान देती है। उनको 300 म्पया महीना वजीफा दिया गया । वह वजीफा क्यों वापस लिया जा रहा है ? एक नरफ तो मरकार हिन्दी को एनकरेज करने की बात कहती है, दूसरी श्रोर जो हिन्दी में उन्तर देना चाहते है उनको निकाल कर उनसे

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वजाका वापम लिया जा रहा है । यह प्रक्रन काफी पुराना हो चुका है । इसालिय मैं निश्चित रूप से सरकार से जानकारी चाहता हं कि 300 स्पये महीने का जो उन्हें वजीफा दिया गया था जिसके बारे में उनकी कोई गलती नहीं रही उसे वसूल नहीं किया जायगा यह कहने में सरकार की सभी नया कठिनाई है ? यह प्रश्न 5-6 महीने मे बराबर चल रहा है। दूसरी बात मैं यह जानना चाहता हं कि हमारी सरकार जब हिन्दो को श्रोत्साहित करना चाहती है, अभी के मंत्री जी भो चाहते हैं, चागला माहब भी कहते थे तो क्यों नहीं इस तरह का बन्धन इन पर लगाते हैं जिससे कोई विद्यार्थी ग्रपनी पी० एच० डी० की डिग्री हिन्दी के माध्यम से लेना चाहता है तो उसको लेने की इजाजत दो जाय, ग्रन्यथा हमारी सरकार को उसको पैसा देना बन्द करना चाहिये । इन दोनों बातों के बारे में श्रीमान का क्या कहना है ?

DR. TRIGUNA SEN: heard the viewpoints of hon. Members on this issue. I have read also the notes from the office. Question No. l is that one gentleman who wanted to appear for Ph.D. degree in Hindi had been debarred to do so. No. 2, he has been asked to repay perhaps Rs. 3,000 or Rs. 4,000 which he got as scholarship from the institution. Now, Sir, for the last twelve years, I have desisted Government's interference in the autonomy of universities, for which I was not liked by many. Once we give autonomy to a university, it is my wish and desire that we never interfere with the autonomy of university, though a Member has suggested, since the Government gives cent per cent grant it must control the Institute. That is academically bad and I will not do it. Secondly, the Ministry would like to emphasise that education must be in the mother tongue even at the highest level and for that purpose we wish that all the languages must be developed. I do not know who there is a condition—I have not seen the a stitution of the par-

ticular institution—that if one wants to submit his papers in Hindi, ne is not allowed to do so. Without interfering with its autonomy, I give the assurance to hon. Members that I will take up this matter with the Governing Body and see that the boy is not penalised, that he is not asked to repay the money. These are things which, by mutual discussion, I hope, can be settled without any order from the Government, which I hate. I do not like to interfere with the autonomy of the institution. A third question has been raised that the Government of India is paying cent per cent money for the maintenance of this institution and so they must look into its affairs. There also I have got certain reservations. Yes, the Government gives the money; after all it is public money, poor man's money. We should see that they utilise properly. Since it is an institution which is deemed to be a university, I will task the Chairman of the UGC Dr. D. S. Kothari, to send a team to study things, so that I can tell Members openly what is inside. there is anything wrong, surely will tell you everything.

BHUPESH GUPTA: Now, SHRI some points have been answered and it is good. And other aspect has not been answered. Something has been said about the management of the institute and it has been stated by the hon. Minister that it gets funds from the United States and they have influence in conducting the administration of this institution. May I know whether the attention of the Minister has been drawn to the fact that one Mr. Norman D. Pabner, whose name was prominent in the CIA list, was lecturing in this institute for the last four months? Is he also aware that Dr. Schlierecher, who was the Director of Asia Foundation, was associating himself with this institute he spent near about six months this School? Finally, is he aware of the fact that Mr. M. S. Venkata Ramani, the Head of American Studies, is the Chief Organiser and confident supporter of American interests, and in that capacity he travels to the U.S.

twice a year, and does all kinds of things? May I know whether a proper investigation will be made into the affairs of this institute in order to cleanse it of CIA and other agents who, in the name of autonomy, are digging into the institute and distort its development and growth and give it a particular orientation in the direction of US policies?

MR CHAIRMAN I think the Minister has given the reply that the UGC is being asked to enquire into it

DR TRIGUNA SEN I wish he gives me the names, so that I can eaquire Surely if he gives me the names, I will enquire into it.

MR CHAIRMAN Mr Manı He is a member of the Board of this institute

SHRI A D MANI I happen to be a member of the Governing Body of this institute and a Member of the Committee So also is the distinguished Member, Mr M C Setalvad The other members are Mr Gajendragadkar, Mr Rajeshwar Daval, an Officer of the Reserve Bank and Dr P S Lokanathan I have to answer two questions The accounts are subject to regular scrutiny by Also one of the ques Committee tions asked was this (Interruption) May I ask the Minister whether it is not a fact that the accounts of this institute for a number of years and from its inception have shown receipt of any grant from the CIA. as has been alleged on the floor of this House? You cannot defame institution which has been recognised as a highly competent academic body all over the world These are all facts

SHRI BHUPESH GUPTA: How many Americans are there?

SHRI A D MANI Mr Rajeshwar Dayal attends the meetings of the Governing Body

SHRI BHUPESH GUPTA How many Americans are there?

SHRI A D MANI The External flairs Ministry is associated with

SHRI BHUPESH GUPTA CIA

SHRI A D MANI As far as the student is concerned, it is a very relevant point. The student concerned accepted the medium of instruction of this institute. He submitted his papers after

MR CHAIRMAN Please put a question You are giving answers

SHRI A D MANI Two questions My first question is this Is it not a fact that the accounts of this institute are subject to the most rigorous scrutiny by the Government of India itself and the UGC and they do not show any grant whatsoever from the time of its inception from the CIA? It has received some funds from foreign institutions (Interruptions)

DR TRIGUNA SEN The hon Member has asked certain questions Some of his friends have also asked questions. I am very happy that Mr Mani is a Member of the Governing Body of the institution, and he is better suited to answer all these questions than I. a newcomer

MR CHAIRMAN He wants to know whether the accounts are properly scrutinised and whether there have been any contributions from the CIA

DR TRIGUNA SEN We do not know it

SHRIS S MARISWAMY. May I know whether it is a fact that this particular student approached the university authorities to write his examination paper in Hindi? He was refused and he was told not to write in Hindi because the accepted medium was English When the boy

insisted that he would write in Hinda and then wrote his examination paper in Hindi naturally, he failed because Hindi was not the accepted medium. Then the matter took a poli-That is why there is so tical turn. much of hue and cry and a group of people who are not well disposed to some of the authorities in the school are carrying on a campaign. I want to know whether these facts are true or not.

Oral Answers

MR. CHAIRMAN: We have taken more than 45 minutes over three questions. Next question. Next question.

PROF. SATYAVRATA SIDDHAN-TALANKAR: Question No. 202.

SHRI RAJNARAIN: Sir. on a point of order . . .

श्रीमती सरला भवौरिया : एक प्रश्न मज्ञको नहीं पूछते दिया श्रापने ।

MR. CHAIRMAN: Please co-operate with me. I have spent 45 minutes over three questions.

SHRI S. S. MARISWAMY: Sir, I raised two questions. You have allowed the Minister to answer, and the Minister was prepared to answer

MR. CHAIRMAN: I thought you had made a comment.

SHRI S. S. MARISWAMY: I wanted to know whether what I said was true or not

MR. CHAIRMAN: What do you want to say?

श्री गोडे मुराहरि असिन, फिर मैं भी एक प्रश्न पूछ लु इसके बारे मे।

SHRI BHAGWAT JHA We have replied. The Minister has said he will look into all these mat-I think he should be given time to look into the matter.

श्रीमती सरला भवौरिया : सभापित महोदय, मैं कितनी ही बार खड़ी हुई हुं लेकिन मझको इस पर प्रश्न नहीं करने दिया गया।

श्री सभापति : देखिये, मैंने 45 मिनट 3 सवालो पर दे दिये है स्रौर फिर भी स्नापको शिकायत है। कमी ऐसा होता है कि सवाल रह जाता है । हर सवाल पर पांच छः भ्रादमी इंडते है . . .

भीमती सरला भवौरिया : मेरा एव छोटा प्रश्न **या** ।

श्री सभापति: लेकिन मै श्रापका ग्रब इजाजन नहीं दे सकता। (Interruption)

श्री निरंजन वर्मा : चार पाच सज्जनो में से हो प्रश्न पूछने को वहते है श्रीमन, दूसरों की तरफ देखने का श्रीमान कष्ट नहीं करते हैं ग्रगर वे खड़े भी होते हैं .

श्री सभापति : मै तो बेहतर से बेहतर जो हो सकता है वह करता ह।

श्रीमती सरला भवौरिया : सभापति महोदय, हमारे साथ कोई न्याय नहीं हुन्ना

MR. CHAIRMAN. Mr. Siddhantalankar.

PROF SATYAVRATA SIDDHAN-TALANKAR: I have put the question

DEMAND FOR 'SIKH HOMELAND'

*202. PROF SATYAVRATA DHANTALANKAR: + SHRI RAJNARAIN: SHRI A. D. MANI:

 W_{111} the Minister of HOME AFFAIRS be pleased to state:

(a) whether it has come to Government's knowledge that Master

[†]The question was actually asked on the floor of the House by Prof. Satyavrata Siddhantalankar